

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : Comp.Appl/49(CHE)/2021
PETITION NUMBER : CP/207/2019
NAME OF THE PETITIONER : M G Helen & 2 Others
NAME OF THE RESPONDENT(S) : Servocraft HR Solutions Pvt Ltd & Others
UNDER SECTION : Sec 242(4) of CA, 2013

ORDER

Ld. Counsel Mr. R. Shravan for the Applicant. Ld. Counsel Mr. Harish for the Respondent.

In this case Hon'ble NCLAT proceedings are pending and is coming up for hearing on 18.04.2024.

List the matter for hearing on **05.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**